

**SUPREME COURT OF INDIA**

U.P. State Roadways Transport

Vs.

National Ins.Co.Ltd. & Ors.

C.A.No.7720 of 2011

(Dalveer Bhandari and Deepak Verma,JJ.,)

05.09.2011

**ORDER**

SLP(Civil)No.21241 of 2011

1. Leave granted.
2. This case is disposed of in the light of the judgment of this Court in C.A.No.5901/2011 etc. titled Uttar Pradesh State Road Transport Corporation Vs. Kulsum & Ors., delivered on July 25, 2011.
3. This appeal is, accordingly, disposed of.

